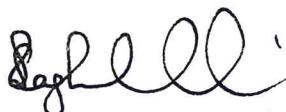
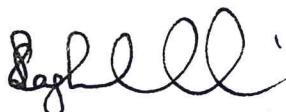


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

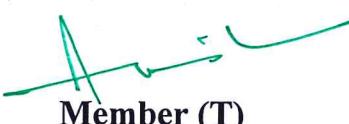
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/06	TP 03/16	For filing written submissions	397/ 398	Devaraj Dhanara Vs. Fire Bricks & Potteries P. Ltd. & 7 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	AKHILA MS FOR ABHIJIT ATUR	Respondents 6-8	
2.	JSA	Respondent No. 9	
3.	A. Murali	Respondent No. 1 to 5 and 90	
4.	Raghuram Budambu for C.K.Nandakumar	Petitioners	

O R D E R

Counsel for Petitioner is present. Sri Venkatesh R.Bhagat, Counsel for Respondent is present. M/s J.Sagar Associates filed vakalath for R1 to R5 and R10. Counsels for Respondents R6 to R8 and R9 also filed vakalath. Counsel for petitioner undertake to file the application in the Registry and informed that, he has already served copy on the Counsel for Respondents. List it on 08/11/2017


Member (T)


Member (J)